(b) whether Government are aware that corrupt practices were indulged in holding Lok Adalat at Bishalghar Block by the Commandant T.S.R. win was associated with organising this Adalat ?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY -OF LAW AND JUSTICE (SHRI DINESH GOSWAMI) : (a) and (b) The requisite information is being collected from the Tribura Legal Aid and Advice Boardd and will be laid on the Table of the House.

Financing of Handloom Industry in the Private Sector by Small Industries **Development Bank**

1906. SHRI KOTAIAH PRAGADA : Will the Minister of FINANCE be pleased to state :

(a) whether the Small Industries Development Bank under the Industrial Development Bank of India proposes to undertake financing of the handloom industry in the private sector and

(b) if so, what are the norms laid down for the purpose ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) : (a) and

(b) The Small Industries Development Bank of India (SIDBI) has reported that granted by term Hans eligible institutions/banks for the purpose of setting up of handloom and hand-operated weaving, reeling and spinning units are eligible for refinance assistance from it under its Composite Loan Scheme.

Assistance under the Composite Loan Scheme is generally extended as compsite term loan for equipment finance or working caoital or both. Artisans, village and cottage industries and SSIs in the tiny sector are assisted "under this scheme. Loans unto Rs. 50,000 are granted under the scheme at a very concessional rate of interest without insisting for the promoter's contribution.

Corruption in Vijaya Rank

1997 SHRI **SUBRAMANIAN** SWAMY ; Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention his been drawn to the newsitem which anneared in the Business Standard of January 12. 1990 regarding corruption in Vijaya Bank ; and

(b) if so, what action has been taken against the Chairman of the Vijava Bank?

THE DEPUTY MINISTER IN THE MTMTSTRY OF FINANCE (SHRI ANIL SHASTRI) : (a) Yes, Sir.

(b) Reserve Bank of India (RBI) has investigated the matter. Further action is under consideration of RBI.

Use of jute bags in fertilizer and cement industries

1908. SHRI ANANTRAY DEV, SHANKER D AVE : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that the Central Government is importing jute from foreign countries;

(b) whether it is also a fact that the guidelines have been issued to use 100% jute bags for fertilizer and cement industries